

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR
Office Order

In view of the directions issued by the Hon'ble High Court of Punjab and Haryana, Chandigarh, vide letter bearing No.41/RG/Spl./Misc. dated 06.10.2020 & No.42/RG/Spl./Misc. dated 09.10.2020 as well as in view of intensity of Covid - 19 pandemic in this Sessions Division, the restrictive functioning of Courts will continue however all the Judicial Officers will hold their respective Courts physically from 11.01.2021 onwards daily except Saturdays, Sundays & Gazetted holidays and take up matters as detailed in above mentioned letter/s dated 06.10.2020 & 09.10.2020 as well as relevant instructions detailed in previous orders of this office. There will be no restriction on urgent/ non-urgent on filing of new cases. Further, fresh cases filed post lunch session will be taken up on the next day.

Judicial Officers should call the staff attached to their court/ establishment as per their requirement subject to conditions imposed by Govt. of India, Punjab Government or Hon'ble High Court from time to time. Further, all the Judicial Officers will work from home on working Saturdays till further orders in compliance of the instructions of Hon'ble High Court conveyed vide Order dated 25.09.2020.

Above all, it is advised that the guidelines/Health Advisories and other SOPs issued by Govt. of India, Punjab Government or Hon'ble High Court from time to time in view of the prevailing threat of Novel Corona virus (COVID.19) shall be strictly followed.

SEL
District & Sessions Judge
Jalandhar

Dated 08/1/2021

Endst. No. 74-84 G/-Covid-19

Reader/ Incharge JSC Room/ System Officer/ Concerned official to note for strict compliance and copy be displayed on Notice Board of this Office/ Court and uploaded on Website of this Office.

Copy is forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab & Haryana High Court, Chandigarh.
2. The Registrar (Vigilance) - cum - PRO, Punjab & Haryana High Court, Chandigarh.
3. All the Judicial officers of Sessions Division Jalandhar including Secretary, DLSA, Jalandhar through the Whatsapp group also.
4. The Deputy Commissioner Jalandhar.
5. The Commissioner of Police Jalandhar.
6. The SSP (Rural), Jalandhar.
7. The SSP (Vigilance Bureau), Jalandhar range, Jalandhar.
8. The Superintendent, Central Jail at Kapurthala.
9. The Civil Surgeon, Jalandhar.
10. The District Attorney, Jalandhar
11. The President/ Secretary, Bar Associations, Jalandhar, Nakodar & Phillaur for communication of this order amongst all the members of Bar Association.

Rehabas
District & Sessions Judge
Jalandhar